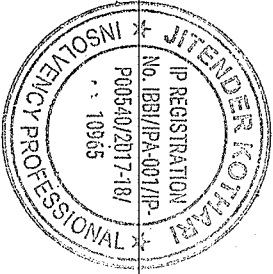


Annexure-1

Name of the corporate debtor: Shah Steel Impex Private Limited; Date of commencement of CIRP: 03/01/2024; List of creditors as on: 22/10/2024
List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



Jitender Kothari

Interim Resolution Professional of

Shah Steel Impex Private Limited (under CIRP)

Appointed as the IRP vide Hon'ble NCLT Mumbai Bench, Court-V order dated 03/01/2024

IP Regn. No. IBBI/PA-091/IP-P00540/2017-18/10965

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